

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

3. C.P.(IB)-63(MB)/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.02.2021**.

NAME OF THE PARTIES:      PEC Limited  
  V/s  
  Phulchand Exports Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing.

Counsel for the petitioner/CD, Mr. Umang Mehta and Counsel for the  
respondent, Mr. Rohit Gupta are present.

Counsel appearing for the CD requested further time for filing reply, time  
granted. Counsel appearing for the CD is directed to file reply within two  
weeks by serving an advance copy on the other side and the other side is at  
liberty to file rejoinder if any, before the next date of hearing.

List this matter on **12.04.2021**.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)